N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **AURANGABAD BENCH** that,

I

The sitting of the **Hon'ble the Acting Chief Justice and the Hon'ble Ms. Justice Gauri Godse**, on 06/01/2023 and 07/01/2023 is hereby cancelled, which was notified as per the Notice dated 30/12/2022 at the official website of the Bombay High Court.

II

The Hon'ble Ms. Justice Gauri Godse will be sitting single in Second Session on **06/01/2023** and will be taking up the matters from serial nos. 955 to 974 (except sr. nos. 956, 957, 965 and 972) of the supplementary board dated 06/01/2023 of the **Hon'ble Justice Sharmila U. Deshmukh**, which is already published.

III

On **07/01/2023**, the **Hon'ble Ms. Justice Gauri Godse** will be sitting single and will be taking up the matters of the main/supplementary board dated 07/01/2023 of Her Ladyship, which is already published.

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

Date:- 06/01/2023